

(a) the funds allocated by Union Government for irrigation and flood control projects in Bihar during the last two years;

(b) the amount spent so far on the project out of the allocations made, year-wise;

(c) whether the full amount sanctioned for this purpose has not been utilised; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) to (d). No direct Central assistance was given to any of the projects. Out of the State's approved Plan outlays of Rs. 806 crores for major, medium and minor irrigation projects and Rs. 77 crores for flood control projects, as per the programme followed by the State Government, amounts of Rs. 720 crores and Rs. 92 crores respectively have been spent by the State during the last two years of 1988-89 and 1989-90.

Strike in Public Undertakings

393. SHRI DEVENDRA PRASAD YADAV: Will the Minister of LABOUR be pleased to state:

(a) the names of Central Public Undertakings in which strikes took place during the last two years;

(b) the extent of loss of production as a result thereof; and

(c) the steps being taken by Government to make up this loss?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c). Information is being collected and will be laid on the table of the House.

Production and Price of Sugar

394. SHRI R.N. RAKESH:
SHRI MANJAI LAL:
SHRI YAMUNA PRASAD
SHASTRI:
SHRI MADHAVRAO SCINDIA:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the prospects of sugar production this year vis-a-vis demand in the country;

(b) the estimates of annual demand and supply of sugar in the country;

(c) whether in spite of adequate production of sugar its prices in various parts of the country are not stable; and

(d) if so, the reasons thereof and the details of steps taken so far to check rise in sugar price?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). The sugar production and requirement during the current season is likely to be about 109 lakh tonnes and about 103-104 lakh tonnes respectively.

(c) and (d). As a result of various measure taken by the Government, the prices of sugar in various parts of the country have remained fairly stable during the past few months.

[English]

AIDS in Bombay

396. SHRI R.N. RAKESH:
SHRI UDAYSINGRAO:
SHRI NANASAHEB
GAIKWAD:
SHRI BANWARI LAL PURO-
HIT:
SHRI KAILASH MEGHWAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention has been drawn to the newsitem in "The Hindustan Times" dated 17.7.90 wherein it has been stated that every third housewife of Bombay would be infected with AIDS by 1995;

(b) if so, the facts in this regard;

(c) whether Government propose to contemplate any action to stop the spreading of this dreaded infection; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). Information is being collected and a Statement will be laid on the table of the House.

Strike by AIIMS Employees

397. SHRI R.N. RAKESH:
SHRI L.K. ADVANI:
SHRI P.M. SAYEED:
SHRI A.K. PATEL:
SHRI MANIKARO HODLYA
GAVIT:
SHRI SHANTILAL PURSHOT-
TAMDAS PATEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Karamchari Union of All India Institute of Medical Sciences which represents the group C and D workers as well as the technical staff thereon went on three day strike from 18.7.90;

(b) if so, the reasons therefor;

(c) the main grievances of the employees;

(d) the action taken by Government of

meet these demands;

(e) what are the recommendations of the Career Development Committee headed by Prof. Tandon which went into the demands of the Institute Employees; and

(f) the action taken by Government on the recommendations of the Tandon Committee?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (f). Yes, Sir. The Karamchari Union of the AIIMS representing group 'C' and 'D' employees including technical staff went on token strike from 8.00 A.M. to 1.00 A.M. on three days from 17th to 18th July, 1990 and again on one day strike on 24th July, 90 in support of their demands for

(i) implementation of the recommendations of Career Development Committee and

(ii) giving benefit of one time Cadre Review introduced in 1984 to the remaining staff members.

The main recommendations of the Career Development Committee are:

(a) The employees who have completed 5 years of regular service as on 31st December of the preceding year in the grade/post will be eligible for consideration for Assessment Promotion.

(b) There will be a minimum of three promotions under this Scheme.

(c) The promotion under the Scheme will be personal to the employees and the post as and when vacated by the employee will be filled at the level in which it was created.

(d) It will come into effect from 1st